

Central Administrative Tribunal  
Principal Bench, New Delhi  
O.A. No. 2076/2004

Friday, this the 27<sup>th</sup> day of August, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

Prof. Vijay Kumar Jain  
S/o late Shri Uggar Sain Jain  
DEME, NCERT, Sri Aurobindo Marg, New Delhi

..Applicant

(By Advocate: Dr. Ramesh Haritash)

Versus

1. Union of India through  
Secretary, MHRD  
Dept. Of Education, Central Sectt., New Delhi
2. Secretary, NCERT  
Sri Aurobindo Marg, New Delhi
3. Sri Anil Kapoor  
Former Secretary, NCERT  
Presently Deputy Secretary  
Higher Education, MHRD  
Shastri Bhawan, New Delhi
4. Capt. K.K.Joshi  
VSO, NCERT, Sri Aurobindo Marg, New Delhi
5. Sh. Shiv Dutt Sharma  
Section Officer (V&L)  
NCERT, Sri Aurobindo Marg, New Delhi
6. Sh. R.K.Singh  
Legal Advisor  
NCERT, Sri Aurobindo Marg, New Delhi

..Respondents

**ORDER (ORAL)**

Justice V.S. Aggarwal:

Learned counsel for applicant states that he will file a miscellaneous application seeking modifications/additions/alterations in the order passed by this Tribunal in OA Nos. 1823/2002 and 1442/2004. Subject to that, he does not press the present petition.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

S. K. Naik  
( S. K. Naik )  
Member (A)

V. S. Aggarwal  
( V. S. Aggarwal )  
Chairman

/sunil/